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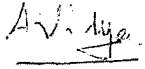

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/230/2018
PETITION NUMBER : TCP/192/2016
NAME OF THE PETITIONER(S) : S.DEVARAJ & 1
NAME OF THE RESPONDENT(S) : HDFC BANK LTD (SEVENTH VISION (I) PVT LTD)
UNDER SECTION : RULE 11


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1	B. SAKTHI PRIYA A. VIDYA (FOR KING AND PARTRIDGE)	COUNSEL FOR RESPONDENT.	
2	D. PERUMAN SIVANAYAN Advocate	Counsel for Applicant	

ORDER

Counsel representing both parties are present. In relation to the connected matter TCP/192/2016, counsel for Petitioner filed an IA for withdrawing the matter and now submitted that he is intending to file an application for amending the main CP and prayed for time for making submissions in this regard. At request, time is enlarged. Put up on 22.10.2018.


(S VIJAYARAGHAVAN)
Member (Technical)
knp


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)